The facilities being provided by the University of Delhi within its available resources are considered fairly adequate even though it may not be possible to ensure admission to every eligible student.

Written Answests

TRIPARTITE COMMITTEE ON BONUS

\*356. SHRI YELLA REDDY: Will the Minister of LABOUR AND RE-HABILITATION be p'eased to state:

- (a) whether the tripartite committee on bonus, appointed by the Standing Labour Committee has concluded its work;
- (b) if so, whether any agreement has been reached on proposals for the amendment of the Bonus Act; and
- (c) if not, what steps Government propose to take to amend the Bonus Act in the light of the proposals made by the Committee?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) Yes, Sir. The committee was bipartite.

- (b) No. Sir.
- (c) The matter will be considered by the Standing Labour Committee at its next Session which is proposed to be held on 10th May 1967.

Cochin Dock Labour Board

### \*357. SHRI M. V. BHADRAM: SHRI P. K. KUMARAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the Kera'a High Court has issued an injunction against the Cochin Dock Labour Board restraining the Board from implementing its decision of December 8, 1966, holding workers who were on strike as having abandoned their duty;
- (b) whether the Central Industrial Relations Machinery had earlier ad-

vised the Cochin Dock Labour Board against such a decision; and

to Questions

(c) what action has been taken by Government to prevent the Cochin Dock Labour Board from implementing the decision?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI: (a) The Kerala High Court had issued an injunction on the 17th January, 1967 but later it was vacated on the 6th March, 1967. The Union then fi'ed an appeal which was also dismissed on the 27th March, 1967.

- (b) No.
- (c) The Cochin Dock Labour Board was advised to dispose of the question of action against the striking workers under the Standing Orders as early as possible. In terms of its decision on 25th March, 1967, the Board has taken back the workers who were on strike from 1st to 8th December, 1966.

#### †Foreign Embassies and Virdhunagar Election

\*283. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a news-item published in the "Patriot", Delhi, of the 6th March, 1967, in which it has been a'leged that two foreign embassies were almost in day-to-day touch with the organisers of the campaign against Shri Kamraj, President of the All India Congress Committee, for weeks before the election:
- (b) whether Government have made any enquiry in the matter and, if so, with what results; and
- (c) what are the names of the Embassies which were indulging in the election in Virdhunagar?

Transferred from the 4th April, 1967.

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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have seen a report in the "Patriot" of 5th March, 1967.

(b) and (c) Inquries are being made.

# प्रारम्भिक तथा मध्यमिक डि.क्षा मे ए करू बता

\* 358 श्री निरंजन वर्मा विधा मती यह बनाने की कृपा करेंगे कि क्या देश भर में प्रारम्भिक तथा माध्यमिक शिक्षा में एकरूपता लाने के लिए केन्द्रीय सरकार ने हाल में कोई योजना बनाई है ग्रोर इस दिशा में केन्द्रीय सरकार द्वारा क्या कदम उठाये जा चुके है ?

#### UNIFORMITY IN PRIMARY AND SECONDARY EDUCATION

\*358, SHRI NIRANJAN VARMA: Will the Minister of EDUCATION be pleased to state whether the Central Government have recently formulated any scheme to bring about uniformity in Primary and Secondary education throughout the country and the steps already taken by the Central Government in this direction?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा भाजाद ): देश में प्राथमिक तथा माध्यमिक शिक्षा की एकरूपता के सम्बन्ध में कोठारी आयोग की सिफारिशे विचाराधीन है। फिर भी, उस दिगा में की जा चकी कार्रवाइया नीचे दी जाती है ---

- (1) प्रारम्भिक स्कूलों के बेसिक ढाँचे में विपर्यय तथा ग्रनुस्थापन।
- (2) माध्यमिक णिक्षा ग्रायोग द्वारा की गई सिफारिशों के स्राधार पर माध्यमिक शिक्षा का पुनर्गठन ।

(3) अन्य बातों के माथ साथ स्कूल स्तर पर उपयोग के लिए म्रादर्श पाठय पुस्तको का तैयार किया जाना ।

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): The recommendations of the Kothari Commission bearing on the uniformity in Primary and Secondary education in the country are under consideration. However, some of the steps already taken in that direction are fol'ows:--

- (1) conversion and orientation of elementary schools to the basic pattern.
- (11) re-organisation of secondary education on the basis of the recommendations made by the Secondary Education Commission.
- (iii) preparation, inter-alia,  $\mathbf{of}$ model text-books for use the school stage. 1

## जेल से मिजो विद्रोहियो का निकल भागना

\* 359. पंडित भवानी प्रसाद तिवारी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि '

- (क) गहर के मध्य-स्थित ऐजल जेल से 20 मिजो विद्रोही किन परिस्थितियों में निकल भागे, ग्रौर
- (ख) क्या घटना की विस्तृत जाच हुई है श्रीर यदि हा, तो उसका क्या नतीजा सामने आया ?